

Technical assistance and advice to FPIs

3326. SHRI AVINASH PANDE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether any machinery has been established by Government to extend technical assistance and advice to industries of perishable food items such as fish, fruits, vegetables, etc.;
- (b) if so, the details thereof;
- (c) whether there is any mechanism to assess the performance of such machinery; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT): (a) to (d) No, Sir. However, Ministry of Food Processing Industries has an Institute engaged in research and development activities in the food processing sector namely, Indian Institute of Crop Processing Technology (IICPT). The mandate of the Institute is to conduct and promote basic, applied and adoptive research and development in post harvest processing, preservation and value addition of cereal grains, pulses, millets and oilseeds, crops of wetlands, flood affected and storm prone regions, including plantation crops, spices and other important crops as well as conducting trainings to academicians, farmers, industry etc.

Classrooms for universal primary and secondary education

3327. DR. T.N. SEEMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of classrooms required to meet the goal of providing universal primary and secondary education to the children in the country;
- (b) the total number of classrooms available in the country now in public sector and private sector; and
- (c) the manner in which Government proposes to fill the above gap?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI) : (a) It is estimated that approximately 2.91 lakh and 1.77 lakh classrooms are required at the elementary and secondary stage of education respectively.

(b) As per District Information System for Education (DISE) 2009-10, there are a total of 58.00 lakh classrooms at the elementary level (Government-38.18 lakh, Aided-5.23 lakh, Unaided-14.59 lakh). As per Secondary Management Information System (SEMIS) 2009-10, there are 5.78 lakh classrooms at the secondary level (Government-2.50 lakh, Aided - 1.43 lakh, Private-1.84 lakh).

(c) Under Sarva Shiksha Abhiyan (SSA), a total of 15.93 lakh classrooms have been sanctioned since inception, including 2.68 lakh in the year 2010-11 and 2.20 lakh in 2011-12. Under Rashtriya Madhyamik Shiksha Abhiyan (RMSA) 48,884 classrooms have been sanctioned during 2009-10 to 2011-12 to fill the gap. The States/UTs have been advised to expedite construction.

Establishment of University in Bhundelkhand

†3328. MISS ANUSUIYA UIKEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that consequent upon conversion of Dr. Harisingh Gaur University into a Central University, the movable and immovable property worth Rs. 400 crore has been transferred to the Central Government;

(b) whether Government of Madhya Pradesh has submitted a proposal to the Central Government for providing a Central assistance of Rs. 400 crore for the establishment of a new University in Bundelkhand region;

(c) if so, the date of receiving the above proposal by Government; and

(d) the action taken thereon and by when the same will be accorded approval?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) In terms of Section 4 of the Central Universities Act, 2009 all properties, rights and liabilities of erstwhile State University, namely, Doctor Harisingh Gour Vishwavidyalaya, vests in Dr. Harisingh Gour Vishwavidyalaya established under the said Act. No assessment of the movable and immovable property in question has been made.

(b) to (d) While the Government of Madhya Pradesh has approached the Central Government

†Original notice of the question was received in Hindi.